## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 202/(MAH)/2017 MA No. 358/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Momal Apparels Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Hemont Advocate for Jewy

Sethi Petitioner

## ORDER

MA 358/2017 in CSP 202/230-232/NCLT/MB/MAH/2017 MA 359/2017 in CSP 203/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 28.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)